

MR. CHAIRMAN: Hon. Members, I am greatly touched, and concern was expressed. That contributed to my speedy recovery. The Leader of the House and the Leader of the Opposition were the first ones to get in touch with my family. Shrimati Sonia Gandhi got in touch with my wife, as did the Chief Ministers of several States, including West Bengal. That was enlightenment to me, when it comes to a situation, how our hearts are connected. This will be a source of inspiration and enlightenment to me. The hon. Prime Minister and others visited the hospital, that was restricted; many wanted to come. I express my deep sense of gratitude. I would not like to name those who have shown gratitude because there is hardly anyone who has not shown. Shri Derek O'Brien, irrepressible, as usual, when I called him on his birthday, during this period, he said, 'Shut up! Take rest.' I take up the Items of Business now. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Statements showing action taken by the Government on the various assurances, promises and undertakings

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sri, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

1.	Statement No. XV	Two Hundred Thirty Ninth, 2016
2.	Statement No. XXII	Two Hundred Fortieth, 2016
3.	Statement No. XXI	Two Hundred Forty Fifth, 2018
4.	Statement No. XXIV	Two Hundred Forty Sixth, 2018
5.	Statement No. XVI	Two Hundred Fifty Fourth, 2019
6.	Statement No. XV	Two Hundred Fifty Sixth, 2022
7.	Statement No. X	Two Hundred Fifty Seventh, 2022
8.	Statement No. IX	Two Hundred Fifty Ninth, 2023
9.	Statement No. VI	Two Hundred Sixty Second, 2023
10.	Statement No. III	Two Hundred Sixty Fifth, 2024
11.	Statement No. I	Two Hundred Sixty Sixth, 2024

[Placed in Library. For (1) to (11), See No. L. T. 2562/18/25]